

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4354

ANSWERED ON:20.02.2014

PAUCITY OF FUNDS TO MAULANA AZAD MINORITIES ECONOMIC DEVELOPMENT CORPORATION .

Ahir Shri Hansraj Gangaram

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Maulana Azad Minorities Economic Development Corporation constituted for providing financial assistance to minorities for occupational self-employment has to limit its activities due to paucity of funds;

(b) if so, the details thereof;

(c) whether the Government has received any complaints regarding non-providing of financial assistance to the Corporation in Maharashtra during the last three years and if so, the details thereof;

(d) whether the Government has taken/ propose to take any steps to provide financial assistance to the Corporation; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) and (b): Maulana Azad Alpsankhyak Aarthik Vikas Nigam (MAAAVN) nominated by the Government of Maharashtra, functions as State Channelising Agency (SCA) of National Minorities Development and Finance Corporation (NMDFC) in Maharashtra. The funds are disbursed to the SCAs as per their demand, assessed on the basis of field based requirement. The status of disbursement and utilization of funds to MAAAVN during the last 3 years and current year, is as follows:

Year	(Rs. in lakhs)							
	Term Loan	Micro Finance	Un-Utilized	Allocation	Disbur	Benefi	Un-utilized	
	Allocation	Disbur	Benefi	Un-Utilized	Allocation	Disbur	Benefi	Un-utilized
	sement	ciar-ies	balance	sement	cia-ries	balance		
2010-11	2492.00	1040.00	2311		498.00			
2011-12	1425.00	419.00	645	192.82	1425.00			
2012-13	1953.50	300.00	316	156.42	1953.50	300.00	1333	300.00
2013-14	500.00			500.00				

(c): A grievance was received through Centralized Public Grievance Redress and Monitoring System (CPGRAMS) from Shri Mahip Revanwar, Parbhani District (Maharashtra) regarding non-implementation of lending schemes by the SCA of Maharashtra. Ministry has referred the grievance to NMDFC for redressal.

(d) and (e): Since MAAAVN has not submitted utilization certificates for the year 2011-12 and 2012-13, no fund has been released to it during 2013-14. NMDFC has asked the MAAAVN to expedite the utilization of un-utilized balance and submit utilization certificate in order to avail funds for 2013-14.